

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11241/2006

(From the judgement and order dated 15/09/2005 in MFA No. 6264/2004 of
The HIGH COURT OF KARNATAKA AT BANGALORE)

ASSISTANT COMMR., KARNATAKA STATE & ANR

Petitioner(s)

VERSUS

MARUTI ABA JADHAV & ANR

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 28/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)

Mr. Sanjay R. Hegde,Adv.
Mr. Amit Kr. Chawla,Adv.

For Respondent(s)

Ms. Kiran Suri,Adv.

UPON hearing counsel the Court made the following
ORDER

Stand over for two weeks.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER